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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.	-			M/s. / Mr.
CA 29/16,	IA 3/17 IN	Hearing	397/398	S.N. Harish & Anr. Vs Pods Biotech
CA 30/16,	TP 11/16			Pvt. Ltd. & 3 Ors.
CA 31/16 in				1
CD 10/2009				

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. MONDAMED BLIDZOND RISPONDENT 9945761317

2. NITHIN. C. A. 9742038951.

Athing.

Petitioner is present. The matter is listed today for passing order as to who can represent the company.

List it on 27.09.2017 for passing order.

MEMBER (J)

MEMBER (T)